

# LOK SABHA DEBATES

LOK SABHA

ORAL ANSWERS TO QUESTIONS

## Bombay Textile Workers' Strike

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\*82. SHRI MOHAMMED ISMAIL :  
SHRI MADHAVRAO SCINDIA:

Will the Minister of COMMERCE be pleased to state:

(a) what steps have been taken to settle the prolonged strike of textile workers of Bombay with the representatives of the unions conducting the strike;

(b) number of mills in which strike is still continuing; and

(c) what is the estimated loss to the industry, labour and the country, including loss of foreign exchange which could be earned through exports?

THE MINISTER OF COMMERCE AND OF THE DEPARTMENT OF SUPPLY (SHRI VISHWANATH PRATAP SINGH): (a) to (c). A statement is laid on the Table of the House.

### Statement

(a) to (c). The Government of India and the Government of Maharashtra have on many occasions appealed to the striking workers to return to work on the understanding that their genuine problems would be looked into. At the instance of the Government, the millowners have agreed to pay a recoverable advance of Rs. 1,500 per worker and interim relief of Rs. 30 per month. The Government of India have constituted a Tripartite Committee headed by a retired Chief Justice of the Bombay High Court to go into the problems of the workers in the Textile Industry.

2. All the textile mills in Bombay have been and continue to be affected in varying degrees by the strike.

Friday, February, 25, 1983 [Phalguna  
6, 1904 (Saka)]

*The Lok Sabha met at Eleven of the  
Clock.*

[MR. SPEAKER *in the Chair*]

### OBITUARY REFERENCE

MR. SPEAKER: Hon. Members, I have to inform the House of the sad demise of Shri V. N. Swami who was a Member of Second Lok Sabha during 1957—62 representing Chanda constituency of the then Bombay State.

An advocate by profession, Shri Swami functioned as Secretary and then Vice-President of Education, District Council (Board), Chanda during 1933—46.

Shri Swami was interested in labour welfare and international problems.

Shri Swami passed away at Chandrapur (Maharashtra) on 1st January, 1983 at the age of 78 years.

We deeply mourn the loss of this friend and I am sure the House will join me in conveying our condolences to the bereaved family.

The House may stand in silence for a short while to express its sorrow.

*The members then stood in silence for a short while.*